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ITEM NO.39

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8794/2016
RAJ KUMAR YADAV Petitioner(s)

VERSUS

STATE OF U.P AND ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 24/04/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. R.P.S. Yadav,Adv.

Ms. Lalita Yadav,Adv.

Mr. Vipin Kumar Jai,Adv.

For Respondent(s) Mr. Bharat Singh,Adv.

Mr. Pramod Kumar,Adv.

Mr. Amit Pawan,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on the respondent No.1 but no
one has entered appearance on his behalf.

Four weeks time is given to the respondent Nos. 2 to 6 to file
the counter affidavit.

List again on 24.7.2017 .

(M V RAMESH)
Registrar

MG